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ITEM NO.20

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6622/2013
(From the judgement and order dated 12/07/2013 in CRMWP No.13995/2013, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

AKHILESH AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for ex-parte stay,exemption from filing c/c of the impugned
Judgment,exemption from filing O.T.

Date: 26/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

Mr. R.D. Upadhyay, Adv.
Mr. Awadhesh Kumar Singh, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Sanjay Sharma,AOR.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

There will be stay of further proceedings pursuant to Case
Crime No.617 of 2012, of Police Station Badlapur, District
Jaunpur, U.P.

In the meanwhile, the petitioners will file a copy of the
order dated 27.07.1979 of the Assistant Collector, 1st Class,
Jaunpur, in Case No.34/16/9/78.

| (Sheetal Dhingra)

| | (Sharda Kapoor)

| AR-cum-PS

| | Court Master

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